

TO BE PUBLISHED IN PART IV OF DELHI GAZETTE EXTRA ORDINARY)
GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI
(DEPARTMENT OF LAW, JUSTICE AND LEGISLATIVE AFFAIRS)

No. F.13(3)/96-L.A.

Dt. 14.3.1996

The following Act of Legislative Assembly received
the assent of the President of India on 7th March 1996
and is hereby published for general information.

THE SPEAKER AND DEPUTY SPEAKER OF THE LEGISLATIVE ASSEMBLY
OF THE NATIONAL CAPITAL TERRITORY OF DELHI
(SALARIES & ALLOWANCES) (AMENDMENT) ACT, 1995.
(DELHI ACT NO. 3 OF 1996.)

ALL
ACT

Dt. 14.3.1996

Further to amend 'The Speaker and Deputy Speaker of the
Legislative Assembly of the National Capital Territory of Delhi
(Salaries & Allowances) Act, 1994'.

BE it enacted by the Legislative Assembly of the National
Capital Territory of Delhi in the Forty sixth year of the Republic
of India as follows:-

Short Title and Commencement - (1) This Act may be called
'The Speaker and Deputy Speaker of the Legislative Assembly
of the National Capital Territory of Delhi (Salaries &
Allowances) (Amendment) Act, 1995'.

(2) It shall come into force on such date as the Lt.
Governor may, by notification in the official Gazette appoint.

Omission of Section 6 - In The Speaker and Deputy Speaker of
the Legislative Assembly of the National Capital Territory
of Delhi (Salaries & Allowances) Act, 1994 (Delhi Act 7
of 1995), section 6 shall be omitted.


(R.T.L. D'SOUZA)
UNDER SECRETARY (L.A.)

(As passed by the Legislative Assembly of
the National Capital Territory of Delhi)

Act 3 of 1996

Bill 14 of 1995

Notified on 14.3.1996

President's Assent

7.3.1996

BILL NO. 14 OF 1995

THE SPEAKER AND DEPUTY SPEAKER OF THE LEGISLATIVE ASSEMBLY
OF THE NATIONAL CAPITAL TERRITORY OF DELHI
(SALARIES & ALLOWANCES) (AMENDMENT) BILL, 1995

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Contd.....2

(2)

This Bill has been passed by the Legislative Assembly of the National Capital Territory of Delhi on the 22nd December, 1995.



DELHI

Charti Lal Goel

(CHARTI LAL GOEL)
Speaker, Legislative Assembly of the
National Capital Territory of Delhi.

Dated the 28 December, 1995.